

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **10.05.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Ramu Annamalai & 2 Others
Vs
GI Technology Pvt Ltd & 6 Others

MAIN PETITION NUMBER : CP/69(CHE)/2021

(IA/MA) APPLICATION NUMBERS
MA/69(CHE)/2021; IA(CA)/43(CHE)2022; IA(CA)/67(CHE)2022

ORDER

CP/69(CHE)/2021

Present: Ld. Counsel Shri. Gautam Bharadwaj for the Petitioner.

Ld. Sr Counsel Shri. P H Arvinth Pandian for contesting
Respondent No. 2.

Ld. Counsel for the Petitioner seeks more time to file objections to the valuation report. Last opportunity is granted to file objections which may be filed within three weeks from today failing which objections be not taken on record.

List the petition for hearing on **03.07.2024**.

MA/69(CHE)/2021

Present: Ld. Counsel Shri. Gautam Bharadwaj for the Applicant.

None for the Respondents.

Till date, no reply filed by the Respondents.

Three weeks time is granted to the Respondents to file Reply failing which Right of the Respondents to file Reply will be closed.

Copy be served on the Counsel for the Applicant.

List the application with the main petition for hearing on **03.07.2024**.

IA(CA)/43(CHE)2022

Present: Ld. Sr Counsel Shri. P H Arvinth Pandian for the Applicant.

R1 is company.

Ld. Counsel Shri. Gautam Bharadwaj for the Respondents No.2
to 4.

Pleadings are complete.

List the application with the main petition for hearing on **03.07.2024**.

IA(CA)/67(CHE)2022

Present: Ld. Counsel Shri. Gautam Bharadwaj for the Applicant.

Ld. Sr Counsel Shri. P H Arvinth Pandian for the Respondent
No. 2.

R1 is company.

None for other Respondents.

Except Respondent No.2 other Respondents have not filed their Reply.

There is no report showing the service on other Respondents. Applicant
is directed to take steps for service on the remaining Respondents and file
Affidavit of Service.

List the application with the main petition for hearing on **03.07.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)